

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3286
ANSWERED ON:25.04.2012
LAND ON CONCESSIONAL RATES
Gavit Shri Manikrao Hodlya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Directorate of Education gives recommendations for allotment of land on concessional rates to various trusts and NGOs for setting up schools in Delhi;
- (b) if so, the details of criterion in this regard;
- (c) whether complaints of misuse of the land allotted on concessional rates/illegal transfer of the said land by these trusts and NGOs to some other person/institutions have been received by the Government during the last three years and the current year;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against such trusts/ NGOs and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D.PURANDESWARI)

- (a) to (b) Government of NCT of Delhi has informed that the policy of allotment of land on concessional rates to various trusts and NGOs for setting up schools in Delhi existed only upto the year 2003. However, thereafter, no such policy is in force
- (c) to (e) No allotment of land on concessional rates to any trusts and NGOs etc. has been made during the last three years.